

## Annexure 3

Name of Corporate Debtor : Goldenline Infrastructures Private Limited

Date of Commencement of CIRP : 17.05.2024

( Pursuant to claims received and updated as on 07.06.2024)

## List of Secured Financial Creditor (Other than the financial creditor belonging to any class of creditor)

*Amount in INR*

SI No.	Name of creditor	Details of claim received		Details of claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
1	Bank of Baroda	31.05.2024	53,05,47,879	530547878.8	Secured	530547878.8	-	No	95.10	-	-	-	-	NA
							-			-	-	-	-	NA
							-			-	-	-	-	NA
							-			-	-	-	-	NA
							-			-	-	-	-	NA
Total			53,05,47,879	53,05,47,879					95.10	-	-	-	-	

**Security Interest**

Name of Corporate Debtor : Goldenline Infrastructures Private Limited

Date of Commencement of CIRP : 17.05.2024

**List of Financial Creditors  
( Pursuant to claims received and updated as on 07.06.2024)**

*Amount in INR*

SI No.	Name of creditor	Nature of claim	Amount claimed	Amount of claim admitted	Security as per form C	Security interest admitted
1	Bank of Baroda	Secured	53,05,47,879	53,05,47,879	<p>Primary: Project value where bank is having first charge including sold and unsold inventory exclusive first charge on Land &amp; Building 14270.04 sq. mtrs (out of total land 38030.12 sq. mtrs.) the project namely "Arens Golden Tulip" situated at opp. Tabiji Railway station, NH-8, Beawar road, gram village daurai, Tehsil and district-Ajmer.</p> <p>Second charge on the 19775.91 sq. mtrs land building (charge with UIT Ajmer) and their lien shall be limited to the payment by them towards purchase of apartments as per their policy. (RV is of whole project including second charge )</p> <p>Collateral: 4 shops equitable mortgage of four shops bearing no.TF-4, TF-5, TF-6 and TF-7, Gold Souk Mall, C block, sushant block 1,village kanhai, gurgaon in the name of M/S Aerens Goldsouk International Ltd.</p> <p>Equitable mortgage of one shops bearing no. FOF-6 , 4th floor, Gold Souk Mall, C block, sushant block 1,village kanhai, gurgaon in the name of M/S Aerens Goldsouk International Ltd.</p> <p>Corporate Guarantor i.e. Aerens Goldsouk International Ltd. is under High Court Liquidation vide order dated 01.08.2019.</p>	Admitted
<b>Total</b>			<b>53,05,47,879</b>	<b>53,05,47,879</b>		